

total 924 approved Indo-German collaborations during 1957-67 as many as 465 had not been fructified, and if so, the details of the composition of the Committee etc.;

(b) the total number of approved Indo-German collaborations during 1967-1977 period and the total number that fructified; and

(c) the total number of approved Indo-German collaborations in 1977 and 1978 and the total that have fructified?

**THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):** (a) No, Sir.

(b) & (c). The total number of collaborations by Indian parties approved by Government with firms in the German Democratic Republic (GDR) and the Federal Republic of Germany (FRG) respectively was as follows:—

Year	G.D.R.	F.R.G.
1967-1977	41	504
1977-1978	11	13

No centralised information is available regarding the number of approvals which have fructified.

#### **Banning of Import of Cine Films**

**7489. SHRI SHYAM SUNDAR GUPTA:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have banned to import good quality cine films in the country and if so, the reasons thereof;

(b) whether it is also a fact that good quality import of photo films is restricted by Hindustan Photo Films Corporation to protect the third grade material of H.P.F.C. and the poor professional photographers are suffering for this India defective films and they had demonstrated and protested; and

(c) what steps Government propose to take to allow good quality photo films paper and if not, the reasons thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI):** (a) The import of black and white (positive and sound negative) is banned, as these varieties are produced indigenously in sufficient quantities to meet the country's full requirements.

(b) Hindustan Photo Films Mfg. Co. Ltd. (HPF) is supplying amateur roll films (black and white) of 120 size by conversion of imported jumbo rolls. There was a temporary shortage of black and white roll films in the country due mainly to the delay in the arrival of imported stocks and, as already explained in reply to starred question No 426 in the Lok Sabha on the 21st March, 1979 and unstarred question No. 6200 on the 4th April, 1979, Government have decided to import an additional quantity of 20 lakh roll films in finished form during 1978-79 to meet the gap between the actual demand and supplies. Additional quantity of 50 lakh roll films in finished form is also being imported during 1979-80. There will be no shortage of photo films in the country as soon as the imported stocks arrive.

(c) Good quality photo film paper is available indigenously and special varieties not within the range of production of Indian manufacturers are allowed to be imported.

#### **Foreign Contracts Obtained by Engineering Projects India Ltd.**

**7490. SHRI SHRI KRISHNA SINGH:** Will the Minister of INDUSTRY be pleased to state:

(a) the total number and value of foreign contracts obtained by the Engineering Projects India Limited (EPI) during the last three years;

(b) how many of those foreign contracts have been executed and what is the position about the remaining contracts during the same period;

(c) whether the performance of these contracts is according to the schedule, and

(d) whether the expected profits from these contracts have been/are being realised at present; and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) During the 3 years, 1976-77 to 1978-79, the Engineering Projects (India) Ltd. (EPI) secured 15 contracts of the total value of Rs. 557.57 crores in foreign countries.

(b) Of these 15 contracts, four have been completely executed while the remaining 11 projects are at various stages of implementation.

(c) The completed projects have been handed over to the clients as per the agreed schedules and to their satisfaction. In respect of the projects under implementation there has been some slippage only in respect of the Ain Baghze Housing Project, Kuwait; all the other projects are progressing as per schedule.

(d) Profits have been realised more or less to the same extent as estimated in the case of contracts that have been completed. For projects under implementation the position is likely to vary from project to project. Disclosure of details in respect of profits from foreign contracts obtained by this Government of India Undertaking would not be in the public interest.

हैदराबाद मुक्ति सचर्य से जीवन का वलिदान करने वाले स्वाधीनता सेनानी

7491. श्री कोशब राव घोडगे : क्या गृह मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या हैदराबाद मुक्ति सचर्य को भारत सरकार द्वारा मान्यता प्रदान कर दी गई है ;

(ख) यदि हा, ता इस सचर्य में कितने स्वाधीनता सेनानियो ने अपने प्राणो का उत्सर्ग किया और उनमें कितने स्वाधीनता सेनानियो बे भाग लिया ,

(ग) महाराष्ट्र, आन्ध्र प्रदेश और कर्नाटक के बारे में उनका व्योग क्या है , और

(घ) उनमें से सभी स्वाधीनता सेनानियो को सहायता न देने के क्या कारण है ?

गृह मन्त्रालय से राज्य सत्री (श्री वलिक लाल मण्डल) . (क) जी हा, श्रीमान् ।

(ख) और (ग). संबंधित राज्य सरकारों से यथा प्राप्त सूचना मलमन विवरण में दी गई है।

(घ) केवल उन स्वाधीनता सेनानियो को पेशन दी जा सकती थी जो स्वाधीनता सेनानी पेशन योजना, 1972 में निर्धारित की गई पात्रता शर्तो पर पूरे उत्तरने थे ।

#### विवरण

राज्य	भाग लेने वालों की संख्या	जीवन का वलिदान करने वाले व्यक्तियों की संख्या
महाराष्ट्र	3495	135
कर्नाटक	उपलब्ध नहीं है किन्तु 104 व्यक्तियों ने पेशन के लिए आवेदन किया है ।	उपलब्ध नहीं है ।
आन्ध्र प्रदेश	तेलगाना क्षेत्र में 5211 व्यक्तियों ने पेशन के लिए आवेदन किया है ।	उपलब्ध नहीं है ।

#### Stagnation among I.A.S. and I.P.S. Officers in States

7492. SHRI R. L. KUREEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in certain States like Himachal Pradesh,